## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

(14)

IA 163 of 2017 in C.P. No. 41/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Vadilal Chemicals Ltd.

V/s.

Vadilal International Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

1. PAVANS GODIAWALA ADVOCATE RESPONDENCE

2. SANDERP SINGHI ADVOCATE APPlicant/

3. Raheel Patel Advocate Applicant/

Orig. Respondent LU

4. Paul Coularlin Adv. Ori. Lesp. Partie

## <u>ORDER</u>

Learned Advocate Mr. Raheel Patel present for Applicant/ Original Respondent. Learned Advocate Mr. Parth Contractor present for Original Respondents no. 2, 4 and 5. Learned Advocate Mr. Sandeep Singhi present for Original Respondents. Learned Advocate Mr. Pavan Godiawala present for Original Respondents no. 3, 4 and 8.

At request of Learned Counsel for Applicant, list the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.